

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10830 of 2020

(Arising out of OIO-MUN-CUSTM-000-COM-13-19-20 dated 30/12/2019 passed by Commissioner of CUSTOMS-MUNDRA)

VIJAY GARG

No.68, Chandralok, Enclave, Pitampura
Delhi

.....Appellant

VERSUS

C.C.-MUNDRA

Office Of The Principal Commissionerate Of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat, 370421

.....Respondent

APPEARANCE:

Shri K.K. Anand & Ms. Surabhi Sinha, Advocates for the Appellant

Shri S.N. Gohil, Superintendent (Authorised representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.07.2021

DATE OF DECISION: 12.11.2021

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10559 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul